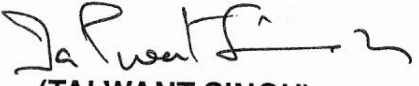


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No.1055/38740-777/F.1(3)/Gaz/19 Dated 25.04.2019, the Administrative Civil Judge of concerned District is hereby authorized as link Nodal Officer for the concerned District, Central Hindi Implementation Committee, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

1132/42554-584 No. /F.1(3)/Gaz/19 Dated : 06 MAY 2019

Sub:- Link Nodal Officer, Central Hindi Implementation Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. Sh. Virender Kumar Goyal, Addl. Sessions Judge (West) Tis Hazari Courts, Delhi.
4. Sh. Sanjeev Jain, Addl. District Judge (South-East) Saket Court, New Delhi.
5. Sh. Mukesh Kumar Gupta, Addl. District Judge (North-West) Rohini, Delhi.
6. Sh. Tarun Saharwat, Officer of DHJS/Special Duty to Hon'ble Lokayukta, Delhi Govt., New Delhi.
7. The Officers concerned.
8. The Nodal Officers, Centralized Hindi Implementation Committee.
9. The AO(J)/Branch In-charge (Central) Hindi Section with direction to pursue the matter with the said committee.
10. The Sr.AO(J)/AO(J)/AO, General Branch, Admn. Branch (I,II&III), Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
11. The P.S. to the undersigned.
12. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
13. The R&I Branch (Central) for uploading on LAYERS.


District & Sessions Judge (HQs)

Delhi